

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. IA 4775/2023 In C.P.(IB)-418(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES:**      **Mr Ankit Kumar Bagdi Personal  
Guarantor Of Decofurn  
Multiprojects Private Limited  
IN THE MATTER OF  
Bank of Maharashtra  
V/s  
Mr Ankit Kumar Bagdi Personal  
Guarantor Of Decofurn  
Multiprojects Private Limited**

**Section: Sec 60(5), Rule 11 of NCLT, 2016 Section 95(1) of IBC**

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**ORDER**

**IA No. 4775/2023:-** The present application has wrongly listed on board as the application has already been dismissed vide order dated 19.01.2024. Adv. Rohit Giri I/b. Adv. Chaitanya Nikte appeared for the Petitioner. Adv. Aashray Chaudhary appeared for the Respondent. At the request of the parties, list the C.P(IB)-418(MB)/2023 on **17.05.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**